

R.O.C No.25434-A/2016/C3



NOTIFICATION NO.56/2016

Sub: Summer Vacation 2016 - Arrangements for the Principal Seat at
Madras and Madurai Bench of Madras High Court, Madurai -
Change in working hours -Partial modification- Notified.
Ref: 1. High Court's Notification No.56/2016, dated 27.04.2016.
2.High Court's Notification No.185/2016, dated 03.05.2016.

The High Court is launching a "Mission Mode" drive to clear the backlog of old criminal cases pending in this Court, by conducting Special Court proceedings during this Summer recess, i.e., during third and fourth week of May, 2016, in addition to the Vacation Court arrangement, as per the High Court's notification 2nd cited.

In this connection, it is informed that as notified in the High Court's notification first cited, the following days are Court Sitting days in Parts III & IV viz.,

VACATION COURT SITTING DAYS

PART -III :- 19.05.2016 (Thursday) & 20.05.2016 (Friday)

PART IV:- 25.05.2016 (Wednesday) & 26.05.2016 (Thursday) and the Registry will work on Court sitting days, from 10.00 A.M to 5.45 P.M or till the Court work is over, whichever is later.

Apart from the Court Sitting days specified in the para above, Special Courts, as mentioned in the High Court's notification 2nd cited, will function on the following days in Parts III & IV of the Summer Vacation 2016, viz.,

SPECIAL COURTS:-

PART -III :- 17.05.2016 (Tuesday) & 18.05.2016 (Wednesday)

PART-IV:- 23.05.2016 (Monday), 24.05.2016(Tuesday) & 27.05.2016(Friday).

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Hence, in view of the same, the High Court's notification first cited, is **partially modified in terms of working hours**, as follows:-

The Registry will work from **10 A.M. To 5.45 P.M.**, on all the days during **Parts -III & IV** of the Summer Vacation 2016.

Except for the said modification, all other arrangements notified earlier in the High Court's notification first cited, remains unchanged.

HIGH COURT, MADRAS
DATED: 09 .05.2016

T.Ravindran
REGISTRAR GENERAL